

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 39

**IA No. 901/22, 1396/22
In
CP(IB) No. 588/Chd/HP/2019
(Admitted)
Under Section 9, & 43 & 60(5),
IBC, 2016**

In the matter of:-

BMSS Steel Industries Pvt. Ltd.

...Petitioner/ Operational Creditor

Vs.

Forge India Pvt. Ltd.

...Respondent/ Corporate Debtor

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 13.02.2023.

-sd-
Court Officer

December 05, 2022
SM